

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**1054/252/ND/2018**

**IN THE MATTER OF:**  
**Income Tax-6**

**...PETITIONER**

**Vs.**

**M/s. MSC Impex Pvt. Ltd. & Anr.**

**...RESPONDENT**

**Section**  
**Under Section 252**

**Order delivered on 21.10.2019**

**Coram:**

**SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**  
**For the Respondent/ Corporate-debtor :Mr. M. Yadubhushana Rao, AROC**

**ORDER**

No one is present at the time of hearing except AROC in the matter. AROC is consented to proceed further in the matter. Post the matter to 15<sup>th</sup> November, 2019.



**(V.K. Subburaj)**  
**Member (T)**



**(P.S.N. Prasad)**  
**Member (J)**